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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.28/230/HDB/2017
NAME OF THE COMPANY	Secured Investment Making Services (India) Private Limited
NAME OF THE PETITIONER(S)	Secured Investment Making Services (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Harinath K.V. Raman	Advocate	9963101017	Ramu
K. Prashanth			

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.N.Harinath, Mr. K.V.Raman and Mr. K.Prashanth Learned Counsel for the Petitioner.

Report of the Advocate Commissioner, dated 12.02.2018 is filed with the NCLT. The Advocate Commissioner are directed to furnish a copy of the report to the Petitioner well before the next of hearing.

Post the case on 08.03.2018

  
Member (T)

  
Member (J)